

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 508 of 2019**

**IN THE MATTER OF:**

**Indiana Conveyors Pvt. Ltd.**

**....Appellant**

**Vs.**

**Ducon Technologies (I) Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Mahesh Agarwal and Mr. Yojit Mehra, Advocates**

**For Respondent: Mr. Rakesh Sinha, Mr. Arjun Harkauli and  
Ms. Arunima Bishnoi, Advocates**

**O R D E R**

**30.07.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal on **04<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

sa/sk